

at least correct his statement in the matter of meeting with the Junior Engineers.

SHRI MANORANJAN BHAKTA: He met us yesterday. Today he is to meet the striking Junior Engineers which he has not done so far.

(V) REPORTED ABASULT ON ASIAN IMMIGRANTS IN LONDON

श्री जगदीश प्रसाद माथूर (सीकर) :
उपाध्यक्ष महोदय, पिछले कुछ दिनों से एशियाई समुदाय के लोगों पर लन्दन में जातीय द्वेष के कारण निरन्तर आक्रमण हो रहे हैं। लन्दन में लगभग 10 लाख एशियाई वासी रह रहे हैं, जिनमें भारतीय, पाकिस्तानी एवं बंगलादेश के मूल प्रवासी हैं। जातीय द्वेष एवं हिंसा के वातावरण से इन लोगों में पूर्ण असुरक्षा की भावना व्याप्त है। अभी हाल ही में एक बंगला प्रवासी की हत्या भी हुई है। अनेक आप्रवासी समुदायों ने शिकायत की है कि पुलिस उनकी शिकायतों पर गौर नहीं कर रही है। इंडियन वर्कर्स एसोसियेशन, साउथमाल, फीडरेशन आफ पाकिस्तानी आर्बोनाइजेशन व फीडरेशन आफ बंगला देश आर्बोनाइजेशन के आह्वान पर 17 जुलाई को आप्रवासी एशियाइयों ने वहाँ पर एक आम हड़ताल कर उनके साथ हो रहे अन्याय का विरोध किया है।

भारत सरकार से अनुरोध है कि वह ब्रिटिश सरकार से वार्ता करे, पाकिस्तान व बंगलादेश की सरकारों को सम्मिलित कर वहाँ के आप्रवासी एशियाइयों में सुरक्षा की भावना उत्पन्न करावे जिससे यह लोग सम्मान से जीवन-यापन कर सकें।

14.50 hrs.

AIR (PREVENTION AND CONTROL OF POLLUTION), BILL—Contd.

MR. DEPUTY-SPEAKER: We now continue with the Bill to provide for the prevention, control and abatement of air pollution. The Minister has just now given notice of an amendment to refer the Bill to a Joint Committee.

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to move:

“That the Bill to provide for the prevention, control and abatement of air pollution, for the establishment, with a view to carrying out the aforesaid purpose, of Boards for the prevention and control of air pollution, for conferring on and assigning to such Boards powers and functions relating thereto and for matters connected therewith, be referred to a Joint Committee of the Houses consisting of 30 members, 20 from this House namely:—

- (1) Shri P. Anbalagao
- (2) Shri Manoranjan Bhakta
- (3) Shri Samar Guha
- (4) Shri Dinesh Joarder
- (5) Shri B. P. Kadam
- (6) Dr. Karan Singh
- (7) Shrimati Parvathi Krishnan
- (8) Shri M. V. Krishnappa
- (9) Shri B. P. Mandal
- (10) Shri Jagdish Prasad Mathur
- (11) Shri R. K. Mhalgi
- (12) Shri Govind Ram Miri
- (13) Shri Nathuni Rani
- (14) Shri R. N. Rakesh
- (15) Shri Ram Kinkar
- (16) Shri Ram Murti
- (17) Shri Vasant Sathé
- (18) Shri Chairman Bhai H. Shukla
- (19) Shri A. Sunna Sahib
- (20) Shri Sikandar Bakht

and 10 from Rajya Sabha;

that in order to constitute a sitting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee;

that the Committee shall make a report to this House by the end of the first week of the next session;

that in other respects the Rules of Procedure of this House relating to Parliamentary Committees shall apply with such variations and modifications as the Speaker may make; and

that this House do recommend to Rajya Sabha that Rajya Sabha do join the said Joint Committee and commu-